

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 104
CP(IB)/764(AHM)2019

Order under Section 9 IBC

IN THE MATTER OF:

Do Well Moulds

.....Applicant

V/s

Manpasand Beverages Ltd

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :None

For the Respondent :Mr. Jaimin Dave, Advocate

ORDER

The parties are directed to complete formalities of e-filing of their respective documents within one week, if not filed.

The matter stands adjourned to 06.09.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)